GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA

UNSTARRED QUESTION NO. 956 ANSWERED ON 08TH FEBRUARY, 2024

ASSESSMENT OF DEFECTS IN ROAD DESIGN

956. SHRI VINOD L. CHAVDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has conducted any survey or study regarding sharp turns, pot holes, steep grades, narrow streets, single lane or other accident prone points and the need for service roads, overbridges and underpasses generally on National Highways in Gujarat particularly in Bhuj, Abdasa, Gandhidham, Rapar, Mandevi and Anjar districts and if so, the details thereof; and
- (b) the details of corrective steps taken/proposed to make the National Highways safe for the travellers and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Design, construction and maintenance of National Highways (NHs) are carried out as per Indian Roads Congress (IRC)

standards/guidelines, directions issued by Ministry of Road Transport & Highways (MoRTH), relevant international standards and good industry practices. Road safety audit is conducted at various stages of project implementation like project preparation, construction and operation following IRC Codes/ guidelines. Road side environment and traffic conditions also change over a period due to regional socio-economic developments necessitating further corrective measures.

During project preparation and further during road safety audit, deficiencies such as sharp turns, potholes, steep gradients, narrow lanes, single lanes, accident prone points and upgradation requirements such as service roads, over bridges and underpasses impacting safety of road users are identified and necessary corrective measures are taken. Ministry and its executing agencies follow standard bidding documents such as (i) Engineering Procurement Contract (EPC) (ii) Hybrid Annuity Mode Concession Agreement and (iii) BOT (Toll/Annuity) **Concession Agreement.** Such contract/concession agreements have provisions making safety audit at design stage, during construction, before opening to traffic and during operations obligatory on the part of contractors/concessionaires followed by necessary corrective measures which are followed in all NH projects. Standalone road safety works are also undertaken during operation stage of a NH section as per requirements. Apart from this, regular repair and maintenance activities are carried out to keep the NHs pothole free and in traffic worthy condition.

Details of corrective measures taken up during last 5 years in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar in Kachchh district of Gujarat for road safety improvement as part of the widening/upgradation works and on standalone basis are given below:

District	NH Stretch	Status
GUJARAT		
Kutch	Bhuj- Khavda- Dharamshala section	Completed
	of NH-341	
	Lakhpat- Hajipir- Dholavira- Santalpur	Under
	of section of NH-754K	implementation
	Mandavi Bypass on NH-41	Under
		implementation
	Mandavi-Narayan Sarovar section	Under
	of NH-41	implementation
	Gandhidham-Kandla-Mundra section	Completed
	of NH-8A (Extn).	
	Samakhiyali-Gandhidham section of	Completed
	NH-41.	
	Santalpur Samakhiyali Section of	Under
	NH-27	implementation
	Bhimasar-Anjar-Bhuj NH-341.	Under
		implementation
